

Information Note to the Press (Press Release No. 83 /2024)

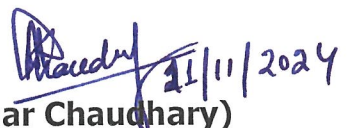
For Immediate Release

Telecom Regulatory Authority of India

Extension of the last date to receive comments/ counter-comments on the TRAI's Consultation Paper on the Terms and Conditions of Network Authorisations to be Granted Under the Telecommunications Act, 2023

New Delhi, 11th November, 2024 — The Telecom Regulatory Authority of India (TRAI) released a Consultation Paper on the Terms and Conditions of Network Authorisations to be Granted Under the Telecommunications Act, 2023 on 22.10.2024. The last date for receiving written comments on the issues raised in the Consultation Paper from stakeholders was fixed as 12.11.2024 and for counter-comments as 19.11.2024.

2. Keeping in view the requests of some of the stakeholders for an extension of time for submission of comments, it has been decided to extend the last dates for submission of written comments and counter-comments up to 19.11.2024 and 26.11.2024 respectively.
3. The comments/ counter-comments may be sent, preferably in electronic form, at advmn@trai.gov.in. For any clarification/ information, Shri Akhilesh Kumar Trivedi, Advisor (Networks, Spectrum & Licensing), TRAI may be contacted at telephone number +91-11-20907758.


(Atul Kumar Chauchary)
Secretary, TRAI